

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1354 of 2019

IN THE MATTER OF:

Neeraj Jain, Director of Flipkart India Pvt. Ltd.Appellant

Vs.

Cloudwalker Streaming Technologies Pvt. Ltd & Anr.Respondents

Present:

For Appellant: Mr. Kabil Sibal and Mr. Arun Kathpalia, Sr. Advocates with Mr. Vaijayant Paliwal, Mr. Nikhil Mathur, Advocates

**For Respondents: Mr. Ranjit Kumar, Sr. Advocate with Mr. Rajiv Garg, Mr. Ajit Anekar, Mr. Ashish Garg, Mr. Govind Singh, Advocates for R-1.
Ms. Anannya Ghosh and Mr. Brian Henry Moses, Advocates for R-2.**

ORDER

08.01.2020: Heard the Learned Senior Counsel for the Respondent No. 1. Heard in part.

For continuation, at request, the matter is adjourned to **10th January, 2020** at **2.00 P.M.**

The interim order passed earlier shall continue till the next date.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V. P. Singh]
Member (Technical)

sa/md